

power to make laws for such State or any part thereof with respect to any of the matters enumerated in List-II of the Seventh Schedule. The said List includes Entry No. 46 relating to 'Taxes on agricultural income.' It would accordingly be for the State to legislate in respect of matters covered by the aforesaid Entry.

#### **Generation of Black Money By Private Banks.**

4742. SHRI K. T. KOSALRAM ; Will the Minister of FINANCE be Pleased to state ;

(a) Whether a study conducted by a professor in the Department of Economics, Calicut University, Kerala, has revealed that 12,000 private banks known as "blade companies" are generating black money to the tune of several hundreds of crores; and

(b) if so, whether any step is being initiated to ban these private banks?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S. M. KRISHNA) : (a) and (b) The question appears to be based on an article, Written by Dr. C.A. prakahs of the Department of Economics of Calicut University, which appeared in a Malayalam newspaper, 'Mathrubhuai' of 8th July, 1984. The Income-tax Department is investigating the matter,

#### **Representation by Indian Aircraft Technicians Association, Eastern Region.**

4743. SHRI INDRAJIT GUPTA : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the reasons for progressively shifting the workload of maintenance/overhaul of Indian Airlines Aircraft to Bombay and Delhi at the cost of Calcutta, despite the latter's traditionally superior engineering maintenance base; and

(b) whether he has received a representation in this respect from the Indian Aircraft Technicians' Association Eastern Region?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN) : (a) The maintenance/overhaul workload of Indian Airlines aircraft has not been progressively shifted from Calcutta to Bombay and Delhi.

(b) Yes, Sir.

#### **Target for Indo-Soviet Trade Turn-Over by End of Seventh Plan.**

4744. SHRI INDRAJIT GUPTA : SHRI CHIRANJI LAL SHARMA :

Will the Minister of COMMERCE be pleased to state :

(a) the target for Indo-Soviet trade turnover by the end of the Seventh Plan;

(b) whether the rise in total Indian exports in 1983-84 has been mainly due to Soviet off-take;

(c) the new items of import and export which both countries are proposing to develop; and

(d) the share of trade which is likely to be directly handled by Indian private sector firms?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) In the Long-term Programme of Economic, Trade Scientific & Technical Cooperation Concluded on 14th March, 1979, it was agreed that the volume of mutual trade during the period 1986-1990 should be increased by 1.5 to 2, times as compared to the total trade turnover during the preceding 5-year period 1981-1985.